

**Central Administrative Tribunal
Principal Bench**

**OA No.563/2016
MA No.959/2016**

New Delhi, this the 7th April, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Sh. Vijay Kumar Trivedi
1994 Batch IFS, S/o Late Sh. Siya Ram Trivedi
Aged about 49 years
Presently at: C-40, Arya Nagar Apartments
Plot No.91, I.P. Extension, Delhi-110092
R/o 107/213, Nehru Nagar, Kanpur, U.P. ..Applicant

(By Advocate: Shri Nilansh Gaur)

Versus

1. Union of India through its Secretary
Ministry of External Affairs
South Block, New Delhi.
2. Secretary, Department of Personnel
and Training (DOPT)
North Block, New Delhi. ..Respondents

(By Advocates: Shri Hanu Bhaskar and Shri H.K. Gangwani)

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

The applicant has filed a Miscellaneous Application No.956/2016 for amendment.

2. After arguing for some time, Shri Nilansh Gaur, seeks to withdraw this Original Application with liberty to file a fresh OA

in accordance with law incorporating all the necessary details and challenges. Other side has no objection. Prayer allowed. OA is dismissed as withdrawn.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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